

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 622
CP-31/ND/2016

IN THE MATTER OF:
Mr. Anil Goyal and Ors.

...APPLICANT

Vs.

M/s. Kalyan Polypacks Ltd. And Ors.

...RESPONDENT

Section
U/s 397-398

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant
For the Respondent

:Ms. Ridhima Verma, Adv
:Adv Raghavendra M Bajaj and
BHaskar Subramanian Advocates
for Respondents Nos. 2-4

ORDER

Due to paucity of time, matter is adjourned to 21.10.2022.


(COURT OFFICER)